

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No.414 of 2016**

-----  
Sunil Nag @ Sunil Sahu & Another ... **Appellants**  
**-versus-**  
Anand Kumar & Another ... **Respondents**  
-----

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

-----  
**6/ 25.03.2021** No one appears on behalf of the appellants.  
This case is adjourned.

**(Ananda Sen, J.)**